

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
CA(CAA)-75(PB)/2019

IN THE MATTER OF:

Aadvik Infralogistics Pvt. Ltd. with
Sanmarg Infratech Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 29.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Manoj Kumar Garg, Mr. Vibhav Singh, Advs.

ORDER

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)